

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/2837/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu

Dated Guwahati the 29th April, 2022.

Sub: **Headquarter leave permission.**

Ref:- Your letter No. DJKA/2022/3721, dtd. 27.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the morning to evening of 28.04.2022**, as prayed for. Further, the Addl. District & Sessions Judge, Karbi Anglong, Diphu and in his absence the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/2838/dated 29.04.2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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